

National Company Law Tribunal
Allahabad Bench
Allahabad

73 (ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016.

NAME OF THE COMPANY: Anil Aggarwal & Ors.

v/s

M/s Sarthak Machinery Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

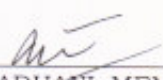
Sl. No.	Name	Designation	Representation	Signature
1.	ADGM TONDON PCS	Petitioner		Adesh Tondon
2.				


Order Dated 08.12.2016

CP No. 73(ND)/2016 Anil Aggarwal & Ors v/s Sarthak Machinery Pvt. Ltd. & ors

Heard Learned PCS for petitioner Shri Adesh Tondon . The respondent who were set exparte on 21.11.216 did not turn up even today. Shri Tondon is requested to file High Court order dated 10.12.2014 and 17.07.2015.

Orders reserved.


V.S.R. AVADHANI, MEMBER-JUDICIAL


H.P. CHATURVEDI, MEMBER-JUDICIAL